

INCOME TAX APPELLATE TRIBUNAL, AGRA BENCH, AGRA
CAUSE LIST FOR PRONOUNCEMENT OF ORDERS UNDER RULE 34(4) OF THE INCOME-TAX
APPELLATE TRIBUNAL RULES, 1963 FOR 15.10.2025

Before SHRI SUNIL KUMAR SINGH, JUDICIAL MEMBER
And
SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

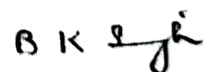
Sr. No	Case	Assessee	D.O. H.	Author	Result
1.	MA-4/AGR/2020	M/s GMI Buildtech Pvt. Ltd.	18.07.2025	AM	Dismissed
2.	MA-5/AGR/2020	M/s GMI Infrastructure	18.07.2025	AM	Dismissed
3.	MA-6/AGR/2020	M/s Arth Infrabuild Pvt. Ltd.	18.07.2025	AM	Dismissed
4.	MA-7/AGR/2020	M/s Arth Infrabuild Pvt. Ltd.	18.07.2025	AM	Dismissed
5.	MA-8/AGR/2020	M/s Chahat Project Pvt. Ltd.	18.07.2025	AM	Dismissed
6.	MA-9/AGR/2020	M/s GMI Builders Pvt. Ltd.	18.07.2025	AM	Dismissed
7.	MA-10/AGR/2020	M/s GMI Builders Pvt. Ltd.	18.07.2025	AM	Dismissed
8.	MA-11/AGR/2020	M/s GMI Real Estate Pvt. Ltd.	18.07.2025	AM	Dismissed
9.	MA-12/AGR/2020	M/s GMI Real Estate Pvt. Ltd.	18.07.2025	AM	Dismissed
10.	MA-13/AGR/2020	M/s Shourya Buildcon Pvt.	18.07.2025	AM	Dismissed

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11.	MA-14/AGR/2020	M/s Shourya Buildcon Pvt. Ltd.	18.07.2025	AM	Dismissed
12.	MA-15/AGR/2020	M/s Shourya Project Pvt. Ltd.	18.07.2025	AM	Dismissed
13.	MA-17/AGR/2020	M/s T.R. Properties Pvt. Ltd.	18.07.2025	AM	Dismissed
14	MA-18/AGR/2020	M/s T.R. Properties Pvt. Ltd.	18.07.2025	AM	Dismissed
15.	MA-25/AGR/2020	M/s Chitavalasha Jute Mills Ltd.	18.07.2025	AM	Allowed
16.	MA-27/AGR/2020	Om Prakash Agarwal	18.07.2025	AM	Partly Allowed
17.	MA-30/AGR.2020	Smt. Priya Sadana	18.07.2025	AM	Dismissed
18.	MA-10/AGR/2022	M/s Shri Kaila Devi Ice & Cold Storage	18.07.2025	AM	Allowed
19-20	MA-5/AGR/2021 & MA-4/AGR/2021	Mr. Pramod Kumar Khandelwal	18.07.2025	AM	Partly Allowed
21.	MA-2/AGR/2025	Rajkumar Jetwani	18.07.2025	AM	Allowed



(Sunil Kumar Singh)
Judicial Member,
ITAT, Agra Bench, Agra
Dated:



(Brajesh Kumar Singh)
Accountant Member,
ITAT, Delhi Benches, Delhi
Dated: